



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/9 & 10 /CAA/2018
NAME OF THE TRANSFEROR : PRIME PROPERTY HOLDINGS LTD
NAME OF THE TRANSFERRE : TVS ELECTRONICS LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	T.K. Bhaskar Vikram P. Jain	Counsel for Petitioner	
2.	K. MANI MANAN	Authorized Representative of Official Liquidator	

ORDER

Counsel for petitioner present. Representative of Official Liquidator present.
Heard. Order is reserved. Counsel for applicant is directed to make payment of
Rs.50,000/- in respect of the fees payable to the Chartered Accountant appointed
by the Official Liquidator for the Transferor company involved in the application.
Order is reserved.

-sd-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)